

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 969
TO BE ANSWERED ON 08TH FEBRUARY, 2019**

SURROGACY DEATHS

969. SHRI VENKATESH BABU T.G.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the increasing incidents of surrogacy deaths from various parts of the country and if so, the details thereof;
- (b) the number of such incidents reported during the last three years, State/ UT-wise;
- (c) whether the Government has issued directions to the States/UTs to set up surrogate homes in all Government hospitals to facilitate proper monitoring of such cases and if so, the details thereof; and
- (d) whether any new guidelines are proposed by the Government to deal with surrogacy and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a)&(b): No data is available with Indian Council of Medical Research/Department of Health Research.

(c): No.

(d): The Surrogacy Regulation Bill, 2016 has been passed by the Lok Sabha on 19.12.2018. Issuance of new guidelines is dependant on enactment of the Surrogacy Regulation Bill, by the Parliament.

.....